

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 2052
ANSWERED ON – 05/08/2026

WELFARE SCHEMES UNDER DR. AMBEDKAR FOUNDATION

2052. SHRI CHANDRAKANT DAMODAR HANDORE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the scheme for Inter-Caste Marriages and Atrocity Victims Relief under the Dr. Ambedkar Foundation were officially merged with Centrally Sponsored Schemes, if so, the details thereof;
- (b) State-wise data on pending applications under these categories during the last three years;
- (c) the budget heads and funds transferred from the foundation for executing these consolidated initiatives; and
- (d) the tracking mechanism established to ensure backlog applicants receive financial assistance without bureaucratic delays under the new structure?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) Yes, Dr. Ambedkar Scheme for Social Integration through Inter-Caste Marriages and Dr. Ambedkar National Relief to the Scheduled Castes/Scheduled Tribes Victims of Atrocities Scheme, were merged with the Centrally Sponsored Scheme of the Department of Social Justice & Empowerment, namely the Scheme for the Implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, with effect from 31.03.2023 to avoid duplication in the implementation of schemes.
- (b) The aforesaid Schemes of Dr. Ambedkar Foundation were merged w.e.f. 31.03.2023, therefore, question does not arise.
- (c) & (d) Under the Centrally Sponsored Scheme for the Implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, Central assistance is provided to State Governments/UTs. The scheme is implemented by the respective State Governments/UT Administrations, and the responsibility for its effective implementation rests with them.

Further, Dr. Ambedkar Foundation has undertaken a special initiative to address pending backlog cases arising from the merger of the above said schemes. As part of this initiative, incentives under Dr. Ambedkar Scheme for Social Integration through Inter-Caste Marriages, were released in 385 cases, amounting to approximately ₹9.00 crore.
